

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.374(ND)/2017

IN THE MATTER OF:

S C Julka Applicant/petitioner
Vs.
Eicher Motirs Limited & Ors. Respondents

Order under Section 58(3) & 59 of the Companies Act

Order delivered on 13.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Applicant/petitioners : Ms. Reema Jain, PCS
For Respondent) :

ORDER

Learned Practicing Company Secretary states that in fact the date of hearing in the present matter is 27.02.2018.

List the matter for hearing on 27.02.2018.

Sdl-

(M.M.KUMAR)
PRESIDENT

-Sdl-

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

13.02.2018
Vineet